

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 15th June 2018.

CIRCULAR

No.F.13(1)(a)-HC/2018/9996

Smt. Hena Begam, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Belonia, South Tripura Judicial District will be on maternity leave for 180 days w.e.f. 25.06.2018.

Therefore, Shri Saikat Das, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Sabroom of South Tripura Judicial District is posted on deputation at Belonia w.e.f. 25.06.2018 during the period of absence of Smt. Hena Begam on maternity leave. Shri Das will try the cases of the Court of Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Belonia and those of the Court of Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Belonia, the concurrent charge of which is held by Smt. Hena Begam and he will also function as the Principal Magistrate of the Juvenile Justice Board, South Tripura, Belonia. During the absence of Shri Saikat Das, Ld. Sub-divisional Judicial Magistrate at Sabroom, Shri Rajarshi Chakraborty, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Sabroom, South Tripura Judicial District will hold concurrent charge of his Court and try the cases of that Court in addition to trial of cases of his own Court until Shri Saikat Das resumes.

Sd/-

(S. G. Chattopadhyay)
Registrar General

No.F.13(1)(a)-HC/2018/9997-10049

Dated, Agartala, the 15th June 2018

Copy to:-

- 01.The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
- 02.The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
- 03.The LR & Secretary, Law Department, Government of Tripura, Agartala.
- 04.The District & Sessions Judge, South Tripura Judicial District, Belonia.
He is requested to make charge arrangement of the Officer proceeding on leave for 23.06.2018 & 24.06.2018.
05. The District & Sessions Judge, North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala/Unakoti Judicial District, Kailashahar.
- 06.The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.

07. The Registrar (Vigilance), High Court of Tripura, Agartala.
08. The Registrar (Judicial), High Court of Tripura, Agartala.
09. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
10. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
11. The Registrar (Admn.), High Court of Tripura, Agartala.
12. The Sr. Protocol Officer, High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. **Smt. Hena Begam**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Belonia, South Tripura Judicial District.
17. **Shri Saikat Das**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Sabroom, South Tripura Judicial District.
18. **Shri Rajarshi Chakraborty**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Sabroom, South Tripura Judicial District.
19. The Sub-divisional Judicial Magistrate, Sabroom, South Tripura Judicial District.
20. The Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Sabroom, South Tripura Judicial District.
21. The Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Belonia, South Tripura Judicial District.
22. The Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Belonia, South Tripura Judicial District.
23. The Treasury Officer, Belonia, South Tripura Revenue District.
24. The Sub-Treasury Officer, Sabroom, South Tripura Revenue District.
25. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
26. The Assistant Registrar (Admn), High Court of Tripura, Agartala.
- ✓ 27. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court.
28. The Superintendent, Establishment Section, High Court of Tripura, Agartala.
29. Personal file of the Officer concerned.
30. ORDER FILE.


15-06-18
Registrar General